

1	2	3	4	5
21.	Tripura	1	-	-
22.	Telangana	1	-	4
23.	Uttar Pradesh	3	2	2
24.	West Bengal	5	1	3
25.	Delhi	1	-	9
26.	Andaman and Nicobar Islands	1	-	-
27.	Puducherry	1	-	-
28.	Daman and Diu	-	-	1
TOTAL		72	11	68

* These Referral Food Laboratories work as appellate laboratories for the purpose of analysis of appeal samples of food lifted by the Food Safety Officers of the State/UTs and local bodies and the imported food samples.

Retirement age of faculty at AIIMS

2877. DR. CHANDAN MITRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has decided to increase the retirement age of the directors and teaching faculty of AIIMS from 65 years to 70 years;

(b) if so, the details thereof along with the precise reasons therefor; and

(c) the fresh steps taken by Government to meet the shortage of senior and experienced medical teaching faculty at the institutes in various parts of the country?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) and (b) So far, no such decision has been taken by the Government.

(c) More posts of teaching faculty have been created and some of these posts have been filled up in recent past to meet the shortage of senior and experienced medical teaching faculty.

Regulation of medical treatment charges in private hospitals

2878. SHRI BHUBANESWAR KALITA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has in its agenda to enact appropriate law for regulating